

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 246 of 2004

Monday, this the 19th day of April, 2004

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. H.P. DAS, ADMINISTRATIVE MEMBER

1. All India Kendriya Vidyalaya Non-teaching Staff Association, represented by its General Secretary In-charge, Shri C.S.Prem, C/o Kendriya Vidyalaya No.II, Naval Base, Kochi - 682 004
2. C.S. Prem, S/o late C.G. Stephen, LD Clerk, Kendriya Vidyalaya No.II, Naval Base, Kochi - 682 004, residing at Chiramel House, Kuttungal Lane, Kochupally Road, Thoppumpady, Kochi - 682 005 ....Applicants

[By Advocate M/s CP Sudhakara Prasad & Elvin Peter]

Versus

1. The Board of Governors, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi - 110 016
2. The Joint Commissioner (Administration), Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi - 110 016
3. The Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi - 110 016 ....Respondents

[By Advocate M/s Iyer & Iyer]

The application having been heard on 19-4-2004, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel of the applicants seeks permission to withdraw this application with liberty to file a fresh application seeking substantial reliefs. With liberty to do

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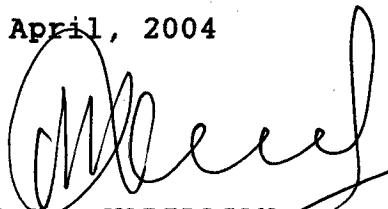
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so, the Original Application is dismissed as withdrawn. No costs.

Monday, this the 19th day of April, 2004

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H.P. DAS  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

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